

ted parts used in HMT Watches ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL): (a) HMT's factories for manufacture of watches are located at Bangalore, Srinagar and Tumkur, in addition to a factory under construction at Ranibagh (District Nainital).

(b) The total number of HMT watches manufactured in 1984 was 43.75 lakhs as detailed below :

	(Nos. in lakhs)
Bangalore	7.81
Srinagar	5.05
Tumkur	19.98
Assembly ancillaries including Quartz Analogue Watches	10.91
Total	43.75

(c) In the year 1984 HMT exported 48,246 watches to the following countries : Bhutan, UAE, Oman, Ghana, Yugoslavia, Iraq, Portugal, Yeman and Bahrain.

(d) HMT brands popular in foreign countries are : Sona, Janata, Nutan, Rajat, Kajal, Priya, Aravind, Asha, Dipti, Tareeq, Quartz Analogue watches.

(e) The parts used in watches produced at HMT manufacturing units are fully indigenous.

(f) Does not arise.

Setting up of Industries in Backward Areas

***190. SHRI EDUARDO FALEIRO :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether any suggestions have been made with regard to the entrepreneurs who applied for setting up industries in developed districts and States that they should be persuaded to establish units in the backward areas; and

(b) if so, the action taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) and (b). One of the important objectives of Government's Industrial Policy is to correct regional imbalances and to

secure the industrialisation of backward areas. With this end in view, Government have, from time to time, provided several incentives under various schemes like, the Central Investment Subsidy Scheme, Transport Subsidy Scheme and Concessional Finance Scheme etc. to enable entrepreneurs to establish industrial undertakings in backward areas. It has also been decided that applications for industrial licences for locations in backward areas will be given preference over applications for other locations.

Reconstitution of Law Commission

***191. SHRI SATYAGOPAL MISRA :** Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government propose to reconstitute the Law Commission since the term of the Tenth Law Commission is due to expire by the end of March 1985; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) and (b). The extended term of the Tenth Law Commission expires on 30th April, 1985 and not by the end of March, 1985. The reconstitution of the commission is under consideration of the Government.

Expansion and Modernisation of Catalyst Plant for Ammonia Fertilizer Plant

***192. SHRI K.P. UNNIKRISHNAN :** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Projects and Development India Limited (POIL) have submitted a proposal for expansion and modernisation of their catalyst plant for ammonia fertilizer plant costing Rs. 15 crores;

(b) whether a decision has been kept pending for more than two years;

(c) if so, the reasons for the delay in approving this expansion and modernisation; and

(b) the decision taken by Government in this regard ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) Yes, Sir,